

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 106
CP No. 96(ND)/2017
TA No. 42/2018
Under Section 241-242 of
Companies Act, 2013

In the matter of:

M/s Dinesh Kumar Jalan

...Petitioner

Versus

M/s Prestige City Developers Pvt. Ltd. & Ors.

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Amol Vyas, Adv.

ORDER

List the matter on 06.03.2024.

 Sd/-

(Rajeev Mehrotra)
Technical Member

 Sd/-

(Deep Chandra Joshi)
Judicial Member

February 08, 2024